F.No. 01(03)/Roster/CESTAT/2025/Part-II **Customs, Excise and Service Tax Appellate Tribunal** West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 30.06.2025

ORDER NO. 127 of 2025

Hon'ble President is pleased to partially modify the roster order no. 102 of 2025 for **CESTAT**, **New Delhi** on **01.07.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 01.07.2025	Hon'ble Mr. Justice Dilip Gupta, Presiden and	Customs, Excise and Service Tax
	Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Division Bench matters
	Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Chamber work

Note:

1. In the event of non sitting of the Larger Bench, the adjourned dates of listed matters will be available on the website <u>www.cestat.gov.in</u> in the link "Daily orders" /"court proceedings".

By Order, 30 6 25 (Monika Devi) Technical Officer

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.

May 2 3016725-Technical Officer